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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 4096/2023

AISHWARYA MUNJAL & ANR.Petitioners

Through: Ms. Ranjana Roy Gawai, Mr. Parminder Singh, Ms. Vasudha Sen, Mr. Vineet Wadhwa and Mr. Abhay Agnihotri, Advs.

versus

RESERVE BANK OF INDIA & ANR.Respondents

Through: Ms. Tanya Chowdhary, Adv. for R-1/RBI.

CORAM:

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

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20.05.2025

CM APPL. 30919/2025 (by the petitioners under Section 151 CPC seeking early hearing of petition)

1. The present application has been filed on behalf of the petitioners seeking early hearing of the writ petition.
2. For the reasons mentioned in the application, the same is allowed.
3. The application is disposed of.

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4. Re-notify on 28.07.2025 in top 10 matters.
5. The date already fixed in the petition i.e. 12.09.2025 stands cancelled.

VIKAS MAHAJAN, J

MAY 20, 2025/aj